

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:**

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PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : IA/IBC/2142/2023  
PETITION NUMBER : CP/290/IB/2021  
NAME OF THE PETITIONER : Arumugam Arumugam, (RP)  
M/s. Madurai Krishna Network Pvt Ltd  
NAME OF THE RESPONDENT(S) : --  
UNDER SECTION : Sec 31(1) of IBC, 2016  
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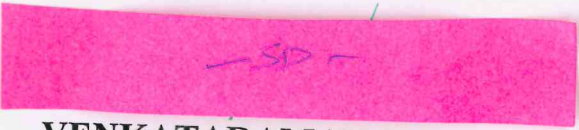
**ORDER**

Representing Counsel Ms.Pavithra Sundarrajan appears for the Applicant/RP.  
Representing Counsel Mr.Gokulakrishnan appears for the Respondent.

This application has been filed to approve and give effect to the Resolution Plan submitted by the Successful Resolution Applicant, the Suspended Director of the CD as approved by the COC by 100% e-voting.

Arguing Counsel is stated to be not available today.

List the application on **15.12.2023** for hearing.



**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

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**SANJIV JAIN  
MEMBER (JUDICIAL)**